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# \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ FAO 494/2017

RICHLOOK GARMENTS PVT. LTD. ..... Appellant

Through: Mr. Subodh Kr. Pathak, Adv.

versus

ARCHANA GARG

..... Respondent

Through: Mr. Bharat Malhotra, Adv.

### CORAM: HON'BLE MS. JUSTICE SHALINDER KAUR <u>O R D E R</u> 15.02.2024

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1. It is submitted on behalf of the respondent that the reply shall be filed within a week. Copy be also furnished to the opposite side.

2. Renotify on 11.09.2024.

## SHALINDER KAUR, J.

## **FEBRUARY 15, 2024** SU

This is a digitally signed order.

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